

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016  
APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016**

**Dated: 4<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 143 OF 2016 &  
IA NO. 310 OF 2016**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Vs.**  
**M/s Mokia Green Energy Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Neha Garg

Counsel for the Respondent(s) : Mr. Aadil Singh  
Mr. Sunil Choudhary for R-2  
  
Mr. Sakesh Kumar for R-3

**APPEAL NO. 144 OF 2016 &  
IA NO. 311 OF 2016**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Vs.**  
**M/s Atma Powers Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Neha Garg

Counsel for the Respondent(s) : Mr. Aadil Singh  
Mr. Sunil Choudhary for R-2

Mr. Sakesh Kumar for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23.10.2018.**

**(S.D. Dubey)**  
**Technical Member**

*ts/js*

**(Justice Manjula Chellur)**  
**Chairperson**